

Jagadhri Railway Workshop

1721. **Sardar Iqbal Singh:** Will the Minister of Railways be pleased to refer to the reply given to Unstarred Question No. 645 on the 25th November, 1957 and state when the carriage and wagon shop at Jagadhri is likely to commence the work after expansion?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): Detailed estimates and Plans are under preparation.

Rest Houses

1772. **Sardar Iqbal Singh:** Will the Minister of Transport and Communications be pleased to state:

(a) the number of Rest Houses available for the employees in Railway Mail Service in Punjab circle; and

(b) their location?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) and (b) The information is given below: There are altogether 19 R.M.S. Rest Houses in Punjab Circle. These are located at the following places:—

1. Amritsar.
2. Jullundur City.
3. Hoshiarpur.
4. Lohian.
5. Jaijon Doaba.
6. Pathankot.
7. Paprola.
8. DB Nanak.
9. Khemkaran.
10. Rupar.
11. Nangal Township.
12. Kalka.
13. Simla.
14. Bhatinda.
15. Ferozepore.
16. Jakhal.
17. Hindumalkote.
18. Fazilka.
19. Rohtak

Level Crossings

1723. **Sardar Iqbal Singh:** Will the Minister of Railways be pleased to state:

(a) whether there are level-crossing gates carrying shifts of 24 hours duty on the Northern Railway;

(b) if so, their number; and

(c) whether any steps are being taken to reduce the duty hours of the men to twelve in such gates?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) Yes, but at such level crossing gates the effective work in 24 hours does not exceed 6 hours.

(b) 1,386 approximately.

(c) No in view of reply to (a) above, this does not arise.

Railway Accounts Staff

1724. **Shri M. B. Thakore:** Will the Minister of Railways be pleased to state:

(a) the number of graduates and post-graduates who are working as Lower Division Clerks in the grade of Rs. 60—130 in Accounts Department of all Railways; and

(b) the period of service they have put in?

The Deputy Minister of Railways (Shri Shah Nawaz Khan): (a) 1287.

(b) The period varies from less than a year to 33 years.

अन्य विधियों का प्रतिकार

१७२५ श्री नरदेव स्वामीक : क्या रेलवे मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या ऐसे कोई कालेज हैं, जहाँ रेलवे के कर्मचारीवर्ग पदाधिकारियों और कल्याण निरीक्षकों को अन्य विधियों का प्रशिक्षण दिया जाता है ;

(क) यदि हां, तो उनके नाम क्या हैं ;

(ग) इस प्रशिक्षण की अवधि क्या है ;

(ब) क्या इस प्रशिक्षण के पाठ्यक्रम में रेलवे सम्बन्धी समस्याओं को विशेष रूप से रखा गया है ; और

(ङ) यदि नहीं, तो इसके क्या कारण हैं ?

रेलवे उपसत्री (श्री शाहनवाज खां) :

(क) से (ङ). कोई ऐसा कालेज या ट्रेनिंग संस्था नहीं है जहाँ रेलवे अफसरों को भिन्न भिन्न श्रमिक कानून (labour laws) की ट्रेनिंग दी जाती हो। लेकिन कुछ समाज विज्ञान की संस्थाएँ हैं जिन में औद्योगिक सम्बन्धों और श्रमिक-हित (industrial relations & labour welfare) की ट्रेनिंग दी जाती है। इस तरह की तीन शिक्षा संस्थाओं में रेलवे के कुछ कर्मिक अफसरों और हित निरीक्षकों (Railway Personnel Officers & Welfare Inspectors) को ३ से ४ महीने तक की ट्रेनिंग दिलायी जा रही है। इनके नाम इस प्रकार हैं :—

१. प्राल इंडिया इन्स्टीट्यूट आफ सोशल वेल्फेयर एण्ड बिजिनेस मैनेजमेंट यूनिवर्सिटी आफ कलकत्ता, कलकत्ता।

२. जे० के० इन्स्टीट्यूट आफ मोशियो-लाजी एण्ड ह्यूमन रिलेशन्स, लखनऊ यूनिवर्सिटी, लखनऊ।

३. टाटा इन्स्टीट्यूट आफ मोशल साइंस, बम्बई।

जो लोग हित निरीक्षक का काम कर रहे हैं, उनको दिल्ली स्कूल आफ सोशल वर्क में ट्रेनिंग देने का एक प्रयोग भी किया गया है, जिसका पाठ्यक्रम ३ महीने का है। इन लोगों को रेलवे समस्याओं के बारे में

ट्रेनिंग देने का काम उन रेल अफसरों को सौंपा गया था जिन्हें अपने विषयों का अनुभव हो। इस प्रयोग के फलस्वरूप यह विचार किया गया कि समाज विज्ञान की शिक्षा देने वाली संस्थाओं (Social Science Educational Institutions) में आम तौर पर जो पाठ्यक्रम रखा जाता है, उसके आकार पर एक ऐसा पाठ्यक्रम बनाया जाय जो रेल कर्मचारियों के लिये अधिक उपयुक्त हो। अभी इसके बारे में आखिरी फैसला नहीं हुआ है।

Passenger Amenities

1726. **Shri Yajnik:** Will the Minister of Railways be pleased to state:

(a) whether Government are aware that agents are given licences for employing boys for polishing the shoes of passengers on the Western Railway;

(b) if so, whether these agents employ these boys on very unjust terms and virtually deprive them of large part of the earnings; and

(c) whether Government would take any steps to see that the boys engaged in this work are themselves directly given licences like the porters to run their trade on the Western Railway Stations?

The Minister of Railways (Shri Shah Nawaz Khan): (a) Yes.

(b) No.

(c) This question was recently examined and instructions have been issued to Railways.

(i) that licences for shoe polishing at stations should be confined to cooperatives of workers in the tanning industry or in the manufacture of leather goods, such as shoes etc;

(ii) that each licence should not cover an area more than one civil District; and